


**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 20<sup>th</sup> March, 2019

**NO. LJ (B) 17/2019/73** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri B.V.R. Lyngdoh, AEE, PWD Roads (T/C), Sohra, in place of Shri L. Sohlang, Range Officer, Soil & Water Conservation, Sohra who has been transferred.	<b>Sohra Civil Sub- Division, Sohra</b>	<b>Sub Division, Sohra</b>
2.	Shri P. Hynniewta, Asst. Professor, Sohra Govt. College, Sohra.	-do-	-do-
3.	Shri K. Niangmih, Asst. Professor, Sohra Govt. College, Sohra.	-do-	-do-

  
(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.


MEMO.NO. LJ (B) 17/2019/73 -A,

Dated Shillong, the 20<sup>th</sup> March, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub Divisional Officer (EL), Sohra Civil Sub Division, Sohra, with reference to letter No. SSD/EL-15/AO/SO/MP/2019/15, Dt. 20.3.2019.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

**By Order etc.,**

  
Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.